

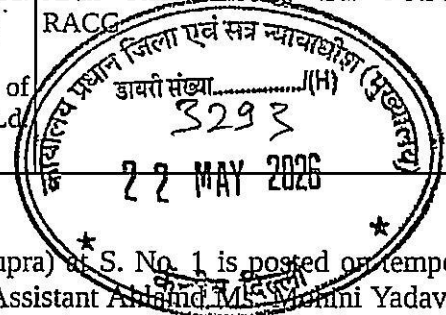
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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

The following posting/transfer is hereby made in official exigency with immediate effect :

S. No	Name of Officials (Sh./Ms.)	From	To
1.	Ruby Dabas E.C. 51025420	JJA/A.Ahlmad in the Court of Sh. Ashwani Panwar, Ld. ACJM, RACC	JJA/A.Ahlmad in the Court of Ms. Manjusha Wadhwa, Ld. POIT, RACC
2.	Vinit Kumar EC : 27841177	JJA/Asstt. Ahlmad in the C/o Ms. Neha Mittal, Ld. ACJM, RACC	JJA/Asstt. Ahlmad in the C/o Ms. Neha Mittal, Ld. ACJM, RACC (before lunch) & JJA/A.Ahlmad in the Court of Sh. Ashwani Panwar, Ld. ACJM, RACC (Post Lunch)
3.	Mohit Kumar EC : 29511742	JJA/A.Ahlmad in the Court of Ms. Manjusha Wadhwa, Ld. POIT, RACC & JJA/A.Ahlmad in the Court of Sh. Arun Kumar Garg, Ld. POLC, RACC	JJA/A.Ahlmad in the Court of Sh. Arun Kumar Garg, Ld. POEC, RACC



Note:-

- Ms. Ruby Dabas, JJA, EC : 51025420 as mentioned (Supra) at S. No. 1 is posted on temporary basis, as an interim measure, till the joining of regular Assistant Ahlmad Ms. Mohini Yadav, JJA. Consequent upon the joining of Ms. Mohini Yadav, JJA in her regular Court, Ms. Ruby Dabas, JJA shall report in the Office Pool, Administration Branch, RACC, New Delhi.
- Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

(DINESH BHATT)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RACC, New Delhi

No.: 6675-6693/D /F.7/P&T/Admn/RACC/2026

Dated, Delhi the 22/05/2026
At 10.40 AM.

Copy forwarded for information and necessary action to :

- The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- The DDO, Central District, Tis Hazari Courts, Delhi.
- The Administrative Officer (J), Admn. II Central District, THC, Delhi.
- The concerned officials.
- PS to the undersigned.
- The Dealing Official, LAYERS seat, THC, Delhi.
- The Dealing Official T&P, Personal File, Admin.-II, THC, Delhi.
- Dealing Official Layers & ACR Cell, Central, THC are directed for necessary updation of records as per rules.
- The Website Committee, THC, Delhi for uploading.
- Leave Section, RACC.

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RACC, New Delhi